

10.7.89

Shri G.N. Oberoi, counsel for the applicant.
Shri M.L. Varma ^{Counsel for Respondents}
Shri J.K. Jain, on behalf of the respondents.

(3)

Shri Oberoi has filed a copy of the telegram from Western Command, Chandimandir, cancelling the transfer order of the applicant. In view of this, the application has become infructuous and the applicant is allowed to withdraw this case.

The application is dismissed as withdrawn with permission to file the same again, if necessary.


(B.C. Mathur)

Vice-Chairman